

*Case No. 11*

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No. 319/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		Arun Kumar Jain -Vs- Flower Dealcom Pvt Ltd		
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

**O R D E R**

No one is present from the petitioner's side.

Petitioner has filed this petition under section 9 of the IBC, 2016.

As per directions issued by the Hon'ble NCLAT in the case of **Innovative Industries Ltd. -vs- ICICI Bank**, notice is necessary to be issued on the corporate debtor. Therefore, Registry is directed to issue notice through Speed Post on the corporate debtor intimating them the next date of hearing.

List the mater on 07/08/2017 for admission.

*Sd/-*  
(Vijai Pratap Singh)  
Member (J)